

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-282(PB)/2017

IN THE MATTER OF:

**M/s Jindal Aluminium Ltd.
Vs.**

.... **APPLICANT / PETITIONER**

M/s Lloyd Insulations (India) Limited

.... **RESPONDENT**

SECTION:

Under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on 18.08.2017

Coram:

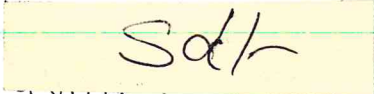
**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

For the APPLICANT / PETITIONER :- Ms. Sudha Sachdev

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 25th August 2017.



**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**